

APPEAL NO. 65 OF 2017

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 29.01.2018 after serving copy on the other side.

List the matter on **20.03.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk